

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF GREEN SOUL
ERGONOMICS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Green Soul Ergonomics Private Limited
2.	Date of incorporation of corporate debtor	February 23, 2018
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. of corporate debtor	U74995MH2018PTC305473
5.	Address of the registered office and principal office (if any) of corporate debtor	Unit 5, 6, 7, 8, 9, 10 & 11, Building No. D-2, Green Space, Village Vahuli, Vadavali, Thane, Bhiwandi, Maharashtra - 421302
6.	Insolvency commencement date in respect of corporate debtor	May 1, 2024
7.	Estimated date of closure of insolvency resolution process	October 28, 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Vishal Ghisulal Jain, IBBI/IPA-001/IP-P00419/2017-2018/10742 AFA Valid till 31-Dec-2024
9.	Address and e-mail of the interim resolution professional, as registered with the Board	D-1902, Palm Beach Residency, Amey CHS Ltd., Plot No. 24-29, Sector-4, Nerul (West), Navi Mumbai, Maharashtra-400706 Email: vishal@resolvegroup.co.in (No correspondence to this address and email id)
10.	Address and e-mail to be used for correspondence with the interim resolution professional	c/o. Resolve-IPE Private Limited, Office No. V-3073, Akshar Business Park, Sector-25, Vashi, Navi Mumbai-400705 Email: green.soul@resolvegroup.co.in
11.	Last date for submission of claims	May 15, 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	None as per available information
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: As in Sr. No. 10 above

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of Green Soul Ergonomics Private Limited on 01.05.2024

The creditors of Green Soul Ergonomics Private Limited are hereby called upon to submit their claims with proof on or before 15.05.2024 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Vishal Ghisulal Jain

Interim Resolution Professional

In the matter of Green Soul Ergonomics Private Limited

CIN: U74995MH2018PTC305473

Regn. No. IBBI/IPA-001/IP-P00419/2017-18/10742

AFA Valid Upto. 31-Dec-2024

Communication Address/Email: Office No. V-3073, Akshar Business Park, Sector-25, Vashi, Navi Mumbai-400705; green.soul@resolvegroup.co.in

Registered Address/Email: D-1902, Palm Beach Residency, Amey CHS Ltd., Plot No. 24-29, Sector-4, Nerul West, Navi Mumbai, Maharashtra – 400706; vishal@resolvegroup.co.in

Date: 04.05.2024

Place: Mumbai